

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petitions for Special Leave to Appeal (Civil) Nos.26341-26342/2011
(From the judgement and order dated 06/09/2011 in WPC No.3204/2009,WPC
No.4229/2009 of The HIGH COURT OF CHHATTISGARH AT BILASPUR)

VIKAS PRATAP SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF CHHATTISGARH & ORS.
(With prayer for interim relief)

Respondent(s)

WITH

SLP(C) NO. 27694 of 2011
(With appln. for permission to file rejoinder affidavit and with prayer
for interim relief and office report)

SLP(C) NO. 26349 of 2011
(With appln. for impleadment as party respondent and with prayer for
interim relief and office report)

SLP(C) NO. 7463 of 2012
(With appln. for c/delay in filing SLP and c/delay in refiling SLP and
exemption from filing O.T. and with prayer for interim relief and office
report)

CONMT.PET.(C) NO. 433 of 2011

Date: 18/04/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s) Mr. P.P. Rao, Sr. Adv.
SLPs.27694,26349/11 Mr. Basava Prabhu Patil, Sr. Adv.
Ms. Praveena Gautam, Adv.
Mr. Pusshp Gupta, Adv.

SLPs.26341-26342/11 Mr. Ravindra Shrivastava, Sr. Adv.
& C.P. Mr. S.K. Dubey, Sr. Adv.
Mr. Sameer Shrivastava, Adv.
Mr. Abhinav Shrivastava, Adv.
Mr.Kunal Verma,Adv.

SLP 7463/12

Mr. Fakhruddin, Sr. Adv.
Mr. Raj Kishor Choudhary, Adv.
Mr. Surya Kamal Mishra, Adv.
Mr. Anshul Chandra, Adv.
Ms. Sadaf Rehman, Adv.
Mr. T. Mahipal, Adv.

For Respondent(s)

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Atul Jha, Adv.
Mr. Sandeep, Adv.
Mr. Dharmendra Kumar Sinha, Adv.

Mr. C.D. Singh, Adv.
Mr. Apoorv Kurup, Adv.

Mr. Sanjeeb Panigrahi, Adv.
Mr. Siddharth Chaudhary, Adv.

UPON hearing counsel the Court made the following
O R D E R

At the request of Shri Mukul Rohatgi, learned senior
counsel, list the matter on 08.05.2013.

| [Charanjeet Kaur] | | [Vinod Kulvi] |
| Court Master | | Asstt. Registrar |